**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

CP (IB) No 421/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M.

Name	of the Company	Punjab National Bank -vs- Mintri Tea Company Pvt	Ltd	
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

KAMALESH KUMAR SINGHANIA Res. By. RESOLUTION PROFESSIONAL

ORDER

Ld. IRP has filed the progress report along with the minutes of the CoC meeting dated 17/10/2017, which may be taken on record. It appears from the record that Agenda Item No. 6 is to approve and vote on appointment of Resolution Professional but no resolution approving the appointment of IRP, Sri Kamalesh Kumar Singhania as RP has been filed. He is directed to file the complete minutes of the CoC meeting along with the resolution passed by the CoC within 7 days from today.

List on 13/11/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

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